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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब सभा पटल पर पत्र रखे जाएंगे

श्री जी. किशन रेड्डी ।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): Sir, on behalf of Shri Amit Shah, I beg to lay on the Table a copy of the Foreign Contribution (Regulation) Amendment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R. 199 (E) in Gazette of India dated 7th March, 2019 under Section 49 of the Foreign Contribution (Regulation) Act, 2010.

[Placed in Library, See No. LT 36/17/19]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव) : अध्यक्ष महोदय, मैं आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्षित परिदान) अधिनियम, 2016 की धारा 55 के अंतर्गत भारत के राजपत्र में प्रकाशित दिनांक 8 मार्च, 2019 की अधिसूचना सं. का.आ. 1226 (अ), जिसके द्वारा दिनांक 8 फरवरी, 2017 की अधिसूचना सं. का.आ. 371 (अ) में कतिपय संशोधन किए गए हैं, की एक प्रति सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 37/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): Sir, on behalf of Shri Kailash Choudhary, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2018-2019.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Agricultural Research, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 38/17/19]

12.02 ½ hrs

ELECTION TO COMMITTEE

Rajghat Samadhi Committee

